

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

C.P.No.229 of 1997

in O.A.368 of 1996

New Delhi, this the 4th day of November, 1997

(17)

Hon'ble Dr. Jose P. Verghese, Vice Chairman(J)
Hon'ble Mr. N. Sahu, Member(Admnv)

1. Sh. Jai Pal Singh S/o Baljeet Singh
2. Sh. Raj Pal Singh S/o Sh. Mahabir Singh
3. Sh. Sant Prakash S/o Sh. Parmal Singh
4. Sh. Mahesh Chand S/o Sh. Daulat Ram
5. Sh. Kishori Lal S/o Sh. Laxman Singh
6. Sh. Jheer Abass S/o Sh. Babu Khan

(All are the employees of Ordnance Factory Consumer's Co-operative Stores, Muradnagar, Distt. Ghaziabad (UP) and r/o Ordnance Factory Estate, Distt. Ghaziabad (UP).

7. Sh. Kukam Chand Sharma S/o Sh. Sohan Lal.
8. Sh. Govind Lal Bhola S/o Sh. R.L. Bhola.
9. Sh. Ved Prakash Tyagi S/o Sh. A.S. Tyagi.
10. Sh. R.K. Tyagi S/o Sh. Banwari Lal.
11. Sh. Rakesh Kumar Nagar S/o Sh. M.R. Nagar.
12. Sh. Kanak Singh Tyagi S/o Sh. B.S. Tyagi.
13. Sh. Hari Om Sharma S/o Sh. Saktoo Singh.
14. Sh. Shyam Sunder Sharma S/o Sh. K.N. Sharma.
15. Sh. Vinod Kumar Wasen S/o Sh. Roshan Lal.
16. Sh. Ram Lakhan, S/o Sh. Bhikoo Prashad.
17. Sh. Briz Kishore S/o Sh. Lala Ram.
18. Sh. Sukhbir Singh S/o Bhulley Singh.
19. Sh. Jai Prakash Sharma S/o Sohan Lal.

(All are the employees of O.F. Salaries Earner's Co-operative Credit Society, Muradnagar, Distt. Ghaziabad (UP) and r/o Ordnance Factory Estate, Muradnagar, Distt. Ghaziabad (UP).

- PETITIONERS

(By Advocate - Shri Yogesh Sharma)

Versus

1. Sh. T.K. Banerjee, The Secretary, Ministry of Defence, Sena Bhawan, New Delhi.
 2. Sh. Khaskadwi, The Director General, Ordnance Factory Board, 10-A, Auckland Road, Calcutta-
- (By Advocate - Shri V.S.R. Krishna)

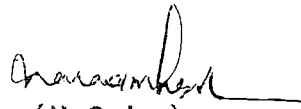
-RESPONDENTS

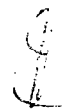
O R D E R (O r a l)

By Dr. Jose P. Verghese, VC(J)-

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It is stated by the counsel for the respondents that the orders have been complied with and the petitioners are not disputing the said statement. In the circumstances after granting liberty to take appropriate steps in accordance with the law, we dispose of the CP and discharge the notices issued.


(N. Sahu)
Member (Admnv)


(Dr. Jose P. Verghese)
Vice Chairman(J)

rkv.